

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 01.10.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	HEARING
1. O.S. 996/2015	MISC. 40/2017
2. O.S. 244/2018	HEARING
HEARING	O.S. 2042/2006
3. O.S. 252/1997	O.S. 1488/2018
4. O.S. 484/2010	O.S. 224/2011
5. O.S. 1574/2012	O.S. 1070/2013
6. O.S. 1576/2012	O.S. 1074/2013
7. O.S. 1580/2012	O.S. 134/2017
8. O.S. 1582/2012	MISC. 5/2018
9. O.S. 1584/2012	O.S. 460/2019
EVIDENCE	EX. 12/2013
10. O.S. 1646/2007	O.S. 70/2020
11. O.S. 928/2009	EVIDENCE
12. O.S. 934/2009	O.S. 992/2005
13. O.S. 696/2010	O.S. 54/2015
14. O.S. 360/2011	O.S. 870/2016
15. O.S. 302/2018	O.S. 1320/2016

I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
27.08.2020 issued by Hon'ble High Court of Karnataka.

II Additional District & Session Court
Bengaluru Rural District, Bengaluru

Cause List – 01.10.2020

Sl No.	Case No.	Stage
Morning Session		
1	Spl. Case 361/2018	Objection
2	Spl. Case 192/2019	Objection
3	Spl. Case 124/2017	Hearing
4	Spl. Case 349/2019	Hearing
5	Spl. Case 351/2019	Await order
6	Spl. Case 48/2020	Await report
7	Spl. Case 183/2020	HBC
8	Spl. Case 189/2020	HBC
9	Spl. Case 229/2020	HBC
10	Spl. Case 91/2019	FDT
11	Spl. Case 226/2020	FDT
12	Spl. Case 230/2020	Furnish Surety

Afternoon Session		
13	Spl. Case 149/2013	Judgment
14	Spl. Case 154/2013	Judgment
15	Spl. Case 202/2015	Judgment
16	Spl. Case 3/2011	Evidence
17	Spl. Case 87/2015	Evidence
18	Spl. Case 97/2015	Evidence
19	Spl. Case 225/2017	Evidence
20	Spl. Case 630/2018	Evidence
21	Spl. Case 185/2019	Evidence
22	Cr No. 147/2020	JC

Note: Other cases are adjourned as per direction of Hon'ble HCK